

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

TCP(IB)-921(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE PARTIES:

JCC Infrastructure Pvt. Ltd.  
v/s.  
DBM Geotechnics & Constructions Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the party, list this matter on 30.08.2018.

RAVIKUMAR DURAISAMY  
Member (Technical)

B.S.V. PRAKASH KUMAR  
Member (Judicial)